

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-1277
ANSWERED ON- 16/12/2022

PROTECTION OF COTTON YARN INDUSTRY

1277. SHRI JAGGESH:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the USA has banned China cotton and China yarn which is now finding its way into the Indian market at cheaper rates and has compounded the problems for India's cotton yarn industry; and

(b) if so, the details of steps initiated by Government to provide level playing ground and protect cotton yarn industry from cheaper and inferior quality cotton yarn imports?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Under the Uyghur Forced Labor Prevention Act (UFLPA), the USA has banned any product including cotton and yarn partly or wholly made in Xinjiang province of China. However, as per available data, any linkage to Xinjiang cotton is not established.

(b): Does not arise in view of (a) above.
